(c) if so, whether Government propose to revise the term<sub>s</sub> of reference of the Commissi >n including the basis and parameters used for the fixation of prices of agri ultural products; and

(d) if so, wl at are the details in  $thi_a$  regard?

THE MINIS ,'ER OF AGRICULTURE AND RI RAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Chairman of the Agricultural Pr ces Commission completed his three years term on 31-10-1981. The que tion of finding a successor is re eiving Government's attention.

> (b) No, Sir. Most of the recom mendations of he Agricultural Prices Commission or price policy for the last few years iave been accepted by the Government, while in a few cases they were revised.

> (c) and (d) At present there is no proposal to rev ise the terms of refer ence of the Commission.

## Reduction of r itioned quota of wheat and sugar to ard holders i» Delhi

## \*2\*S. SHRI VEDUL REHMAN SHI IKH: SHRI JURENDRA MOHAN:

Will the *U* nister of AGRICULTURE be pleaded to state:

(a) whethe it  $i_s$  a fact that Government propose to reduce the rationed quota of wheat and sugar to ration card holders i I the Capital;

(b) what i the actual supply of wheat and mgar madi to the fair price jhops J 1 Delhi since January, 1951 till date (month-wise) as against the demand tating the reasons for the short sup >ly; and (c) what are the reasons for reducing the rationed quota for the card holders?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Delhi Administration has been advised that in case the existing allocation of wheat of 40,000 tonne<sub>s</sub> is not adequate, the wheat quota issued to ration card holders may be redweed, and replaced by rice.

With regard to sugar, allocation for the public distribution system in Delhi is being maintained at the level of 6104 tonne<sub>8</sub> per month, and Delhi Administration have been advised to make marginal adjustments in the ration quota, if necessary.

(b) A Statement showing demand, allotment and offtake of wheat and sugar for public distribution system during 1981  $i_s$  laid on the Table of the House.

(c) The Delhi Administration have been getting allocation of 40,000 tonnes of wheat per month. They recently made a request for increasing the allocation to 60,000 tonnes. In view of the tight wheat availability position, this request could not be agreed to and the Delhi Administration has been advised to make necessary adjustments by reducing the quota of wheat to the ration card holders and increasing the quota o\* rice.

With regard to sugar also, the Delhi Administration has been requested to make marginal adjustments in line with the allocation since it is not possible to increase the allocation at present. Statement

Demand, allotment and off-take of wheat and sugaa for public distribution system during 1981 (In '000 tonnes)

Month				Demand		Allotment		Off- take		
					Wheat	Sugar†	Wheat	Sugar	Wheat	Sugar
1981					,					
January					40 · 0		40.0	5.33	45-9	5.40
February	ŗ				40 0		40.0	6.12	36-5	5.65
March		•			64.0		4 <b>0</b> · <b>0</b>	6.12	40.3	6.52
April					64.0		40.0	6.12	35+3	5.94
May	-			۰.	66.0		40.0	6.12	28.7	6.08
June			•		60.0		40.0	6.12	28.9	6.04
July					60.0		40.0	6-12	35-5	7.63
August		,			60.0		40.0	6.12	37.9	6.90
Septemb	er			. X	60.0		40.0	6.12	38.4	5.85
October					60.0		40.0	6.13	38.0	6.00
November		,			60.0		40.0	6.12	Not available	
Decembe	December		•		60.0		40.00	6.12)	-	

Requests were received from Delhi Administration for increase in their monthly levy sugar quota from time to time. They shed for a monthly quota of 6,100 tonne in January, 1981, 6,290 tonnes in July 1981 and 6,500 tonnes in October, 1981.

द्विभावी पत्नों का जारी किया जाना

\* 254. श्वी योगैन्द्र शर्माः क्या रेल मंत्री यह बताने की कुपा करेंगे कि:

(क) उनके संतालय के ढ़ारा चालू कैलेन्डर वर्ष की प्रथम तीन तिमाहियों में राजभाषा ग्रधिनियम, 1963 की धारा 3 (3) के ग्रनुपालन में कितने पत्न जारी किये गये;

(ख) उनमें सेकितने पन्न हिन्दीमें, कितने अंग्रेजी में श्रौर कितने दि-भाषी रूप में जारी कियेगये; श्रौर

(ग) कुछ पत्नों को केवल अंग्रेजी में जारी करने के क्या कारण हैं और यह सुनिश्चित करने के लिए क्या कदम उठाये गये हैं कि भविष्य में सभी पत दिभाषी रूप में ही जारी किये जायेंगे ?

रेल संवालय में राज्य मंदी (श्री सी॰ के॰ जाफर शरीफ) : (क) संभवतः आशय राजभाषा संशोधन अधिनियम, 1967 की धारा 3(3) में उल्लिखित परिपत्नों, कार्यालय आदेशों, अधिसूचनाओं त्रादि कार्याजातों की कुल संख्या के बारे में जानकारी प्राप्त करने से है न कि रेल मंजालय द्वारा जारी किये गये कुल पत्नों की संख्या से जैसा कि प्रश्न में उल्लेख किया गया है। यदि हां तो चालू वर्ष की प्रथम तीन तिमाहियों में

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